GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:1071 ANSWERED ON:03.03.2010 PUBLIC GRIEVANCE REDRESSAL MECHANISM Panda Shri Baijayant;Pradhan Shri Nityananda

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has proposed or has any proposal to set up a Public Grievance Redressal Mechanism on the lines of Central Information Commission;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the time by which such mechanism will be implemented?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Parliamentary Affairs(SHRI PRITHVIRAJ CHAVAN)

(a): No, Sir.

(b) & (c): Does not arise.